

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

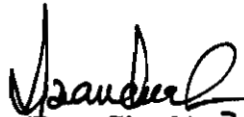
NO: 361

DATED- 30/6/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts under various object heads for the current year 2016-17, as per annexure "A" to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification of proper accounting:
 Major Head 2014 Adm. of Justice.
 Sub Head 0488-Distt & Sessions Judge.
 Minor Head 105-Civil & Sessions Court
 Group Head 0099General.

By Order

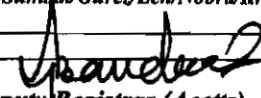

 (Ram Singh) 30/6
 Deputy Registrar (Accts)

No: 13461-727/A
 Copy to the:-

Dated: 30/6/2016

1-22	Pr. D & S Judge, Jammu/Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara/Anantnag/Kulgam/Leh/Kargil
23-33	Addl. D&S Judge, Jammu/ Udhampur/Doda/Rajouri/Kathua/ Srinagar/Sopore/Pulwama/Anantnag/ Handwara/Baramulla
34-36	1 st Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
37-38	2 nd Addl. District & Sessions Judge, Srinagar/Jammu
39-40	3 rd Addl. D&S Judge, Jammu/Srinagar.
41	4 th Addl. District & Sessions Judge, Srinagar
42-43	Addl. Distt. Judge (Bank Cases) Jammu/Srinagar.
44	Addl. Distt. Judge (Matrimonial Cases) Jammu
45-46	Spl. Judge Anticorruption Srinagar/Jammu
47-48	Addl. Sessions Judge Anticorruption Jammu/Srinagar.
49.	Spl. Judge, Anti-corruption, CBI (Cases) Srinagar.
49-70	C.J.M. Jammu/Reasi/ Udhampur/Kathua/Rajouri/Poonch/Ramban/Kishtwar/Doda/ Samba/Srinagr/Sopore /Kulgam/Budgam/Ganderbal/Pulwama/Shopian/Anantnag/Handwara/Bandipora/Leh/Kargil.
71-84	Sub Judge Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshera/Surankote/Chadoora/Valloo/Bijbehara/ Baramulla/Uri/Pattan/Kupwara..
85	Judge Small Causes Court, Srinagar
86-87	City Judge Jammu/Srinagar
88-89	Municipal Magistrate Jammu/Srinagar
90	P&T(Elect) Magistrate, Srinagar.
91	P&T Magistrate, Jammu
92	. Electricity Magistrate Jammu
93-94	Excise Magistrate Jammu./Srinagar
95	.Railway Magistrate. Jammu.
96-97	Special Mobile Magistrate (T) Jammu/Srinagar
98-	Spl. Mobile Magistrate, Jammu/Kathua/Udhampur/Bhaderwah/Rajouri/Poonch/Srinagar/Budgam
111	/Pulwama/Anantnag/Baramulla/Trehgam/Leh/Kargil (Under 13 th Finance Commission
112	Forest Magistrate, Srinagar.
113-73	Munsiff, Jammu/R.S.Pura/Bishnah/Akhnoor/Reasi/Katra/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani /Mahanpur/Chenani/Majaita/Udhampur/Ramban/Banihal/Gool/Bhaderwah/Gandoh/Thathri/KotrankaKalakote/ Sunderbani/Thanamandi/ Budhal/Samba/Mendhar/Kishtwar/Ganderbol/Kangan/Budgam/Chara-i-Shrief/ Chadoora/Magam/Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Aishmuqam/Shangus/Kulgam/D.H.Pura/ Qazigund/Baramulla/Tangmarg/Bonliyar/Dangiwacha(Rafabad)Kupwara/Handwara/Tangdhar/Sogam/Bandipora/Sumbal/ Gurez/Nobra/Sankoo/Zanaskar
174	1 st Addl. Munsiff, Jammu (Forest Mag Jammu)
175	Ist. Addl. Munsiff, Srinagar.
176-77	2 nd Addl. Munsiff, Srinagar/Jammu
178-79	3 rd Addl. Munsiff, Jammu/ Srinagar
180	City Munsiff, Srinagar.
181	Addl. Munsiff, Samba.
182	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
183	Treasury Officer Sadar Court Complex Srinagar
184-266	Treasury Officer, R.S.Pura/Akhnoor/Bishnah/Katra/Reasi/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani/ Mahanpur/Udhampur/Ramnagar/Majaita/Chenani/Ramban/Batote/Banihal/Gool/Bhaderwah/Doda/Gandoh/ Thathri/Rajouri/Nowshera/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Samba/Poonch/Surankote/Mendhar/ Kishtwar/Ganderbal/Kangan/Budgam/Chadoora/Char-i-Sharif/Magam/Beerwah/Pulwama/Tral/Pampore/ Awantipura/Shopian/Anantnag/Valloo/Bijbehara/Dooru/Aishmuqam/Shangus/Pahalgam/Kulgam/D.H.Pura /Qazigund/Baramulla/Sopore/Pattan/Uri/Tangmarg/Bunliyar/Dangiwacha(Rafabad)Sopore/Chandoosa Kupwara/Handwara/Tangdhar/Sogam/Trehgam/Kralpora/Bandipora/Sumbal/Gurez/Leh/Nobra/Khaltsi/ Kargil/Sankoo/Zanaskar/Batalik(Drass)
267	Order file.

Please see for up-loading the same on H.C. website
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 Deputy Registrar (Accts) 30/6

Annexure "A"

S.No	District Jammu	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Jammu	100.00	0.80	0.80	0.50
2	Addl. D&S Judge Jammu	20.00	0.15	0.10	----
3	Ist. Addl. Distt. Judge Jammu	20.00	0.15	0.10	----
4	2nd. Addl. Distt. Judge Jammu	20.00	0.15	0.10	----
5	3 rd . Addl. Distt. Judge Jammu	20.00	0.15	0.10	----
6	Addl. Distt Judge (Matrimonial Cases) Jammu	20.00	0.15	0.10	0.15
7	Addl. D.J. (Bank Cases) Jammu	20.00	0.15	0.10	----
8	Spl. Judge (Anti Corruption) Jammu	20.00	0.15	-----	0.15
9	Addl D&S Judge (Anti Corruption) Jammu	20.00	0.15	0.10	----
10	C.J.M. Jammu	20.00	0.10	0.10	0.15
11	Sub Judge Jammu.	20.00	0.10	0.10	0.20
12	City Judge Jammu	20.00	0.10	0.10	0.15
13	Excise Mag. Jammu	20.00	0.10	0.10	0.20
14	Municipal Mag. Jammu	20.00	0.10	----	0.30
15	Spl. M. Mgst. (T) Jammu	20.00	0.15	0.15	0.15
16	P&T. Magst. Jammu	15.00	0.10	0.10	0.35
17	Electricity Mgst. Jammu	20.00	0.10	0.10	----
18	Spl. Railway Mgst. Jammu	15.00	0.10	0.10	0.15
19	Spl. Mob. Mag. Jammu	15.00	0.10	0.10	0.20
20	Addl. M.M(T) Jammu	12.00	0.10	0.10	---
21	Munsiff Jammu	12.00	0.10	0.10	0.30
22	Munsiff R.S.Pura	12.00	0.10	0.10	0.15
23	Munsiff Akhnoor	12.00	0.10	0.10	0.30
24	Munsiff Bishnah	12.00	0.10	0.10	0.15
25	Ist. Addl. Munsiff (Forest Mgst. Jammu)	12.00	0.10	0.10	0.25
26	2 nd . Addl. Munsiff, Jammu	12.00	0.10	0.10	0.35
27.	3 rd . Addl. Munsiff, Jammu.	12.00	0.10	----	0.35
28.	Addl. Mob. Mag, R.S.Pura	12.00	0.10	0.10	0.35
	FOR MISC COURTS.				
1.	Pr.D&S Judge, Jammu.	1.50	----	----	0.20

S.No	District Reasi.	Sal	O.E	POL	2071-P&ORB (NPS)
1.	Pr. District & Sessions Judge Reasi.	30.00	0.15	0.20	0.20
2.	C.J.M. Reasi	20.00	0.10	0.15	0.15
3	Sub Judge Katra	20.00	0.10	0.15	0.10
4	Munsiff Reasi	15.00	0.10	0.10	0.30
5	Munsiff Katra	12.00	0.10	0.10	0.30
6	Munsiff Mahore	12.00	0.10	0.10	0.30
7.	Addl. Mob. Mag. Reasi	12.00	0.10	0.10	0.30

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Annexure "A"

S.No	District Kathua	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Kathua	30.00	0.15	0.20	0.25
2	Addl. D&S, Judge Kathua	18.00	0.10	0.15	---
3	CJM Kathua	15.00	0.10	0.15	----
4	Spl. Mob. Mag, Kathua	15.00	0.10	0.15	0.25
5	D.M.M. (T) Kathua	12.00	0.10	0.10	0.10
6	Munsiff Kathua (V)	10.00	0.08	----	0.15
7	Munsiff Hiranagar	12.00	0.10	0.10	0.30
8	Munsiff Basohli	12.00	0.10	0.10	0.30
9	Munsiff Billawar	12.00	0.10	0.10	0.30
10	Munsiff Bani	12.00	0.10	0.10	0.30
11.	Munsiff Mahanpur	12.00	0.10	0.10	0.35
12.	Addl. Mob. Mag. Billawar (V)	10.00	0.10	----	0.15

S.No	District Udhampur	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Udhampur	40.00	0.15	0.20	0.15
2	Add. Distt. Judge Udhampur	20.00	0.10	0.15	0.35
3	C.J.M. Udhampur	20.00	0.10	0.15	0.15
4	Sub-Judge Ramnagar	20.00	0.10	0.15	0.20
5	Spl. Mob. Mag, Udhampur	15.00	0.10	0.15	0.20
6	D.M.M. (T) Udhampur	15.00	0.10	0.10	0.20
7	Munsiff Chennai	15.00	0.10	0.10	0.30
8	Munsiff Majalta	20.00	0.10	0.10	0.30
9.	Munsiff Udhampur	10.00	0.10	0.10	0.15
10.	Addl. Mob. Mag.; Udhampur	10.00	0.10	0.10	0.30
	FOR MISC. COURTS				
1.	Pr.D&S Judge, Udhampur.	1.00	----	----	0.15

S.No	District Ramban	Sal	O.E	POL	2071-P&ORB (NPS)
1.	Pr. D & S Judge Ramban	30.00	0.15	0.20	0.15
2.	C.J.M. Ramban	15.00	0.10	0.15	0.15
3.	Sub Judge Batote	15.00	0.10	0.10	0.15
4	Munsiff Ramban (V)	10.00	0.10	----	0.10
5	Munsiff Banihal	15.00	0.10	0.10	0.40
6.	Munsiff Gool	10.00	0.10	0.10	0.35
7.	Addl. Mob. Mag, Ramban	10.00	0.10	0.10	0.35
	FOR MISC. COURTS				
1.	Pr.D&S Judge, Ramban.	1.00	----	----	0.10

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Annexure "A"

S.No	District Bhandarwah	Sal	O.E	POL	2071-P&ORB (NPS)
1.	Pr. D & S Judge, Bhandarwah	40.00	0.15	0.20	0.30
2	Addl. D&S Judge Doda	20.00	0.10	0.15	0.35
3.	C.J.M. Doda	15.00	0.10	0.15	0.15
4.	Sub Judge Bhandarwah	15.00	0.10	0.15	0.20
5	Munsiff Bhandarwah	12.00	0.10	0.10	0.30
6.	Munsiff, Gundoh	12.00	0.10	0.10	0.30
7	Munsiff Thathri	12.00	0.10	0.10	0.30
8	Distt. M.M.(Tr.) Doda.	12.00	0.15	0.10	0.30
9.	Spl.Mob.Mag,Bhandarwah	12.00	0.10	0.15	0.15
10.	Addl.Mob.Mag,Doda	12.00	0.10	0.10	0.20
	FOR MISC. COURTS.				
1.	Pr. D&S Judge, Bhandarwah.	1.50	----	----	0.15

S.No	District Rajouri	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Rajouri	40.00	0.15	0.20	0.25
2	Addl. D&S Judge Rajouri	20.00	0.10	0.15	----
3	C.J.M. Rajouri	20.00	0.10	0.15	----
4	Sub-Judge Nowshera	20.00	0.10	0.15	0.20
5	D.M. Mgst.(T)Rajouri	12.00	0.15	0.10	0.30
6	Munsiff Kotranka	15.00	0.10	0.10	0.30
7	Munsiff Kalakote	15.00	0.10	0.10	0.30
8	Munsiff Sunderbani	15.00	0.10	0.10	0.15
9	Munsiff Thanamandi (V)	10.00	0.08	----	0.15
10	Munsiff Budhal	15.00	0.10	0.10	0.30
11.	Spl.Mob.Mag,Rajouri (Under 13 th FC)	15.00	0.10	0.15	0.15
12.	Addl.Mob.Mag.Thanamandi	10.00	0.10	0.10	0.30
	FOR MISC. COURTS.				
1.	Pr.D&S Judge, Rajouri.	0.50	----	----	0.10

S.No.	District Samba.	Sal	O.E	POL	2071-P&ORB (NPS)
1.	Pr. District & Sessions Judge Samba	25.00	0.15	0.20	0.15
2.	C.J.M.Samba	20.00	0.10	0.15	0.30
3.	Munsiff Samba	12.00	0.10	0.10	0.20
4	Addl. Munsiff, Samba	12.00	0.10	0.10	0.35
5	Addl. Mobile Magistrate, Samba	12.00	0.10	0.10	0.35

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O'NO: 361 Dated 30-6-2016

Annexure "A"

S.No.	District Poonch	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr.D&S Judge, Poonch	40.00	0.15	0.20	0.50
2	C.J.M. Poonch	20.00	0.10	0.15	0.15
3	Sub-Judge Surankote	15.00	0.10	0.15	----
4	Spl. Mobile Magistrate, Poonch	12.00	0.10	0.15	0.15
5	D.M.M. (T) Poonch	12.00	0.15	0.15	0.15
6	Munsiff Mendhar	12.00	0.10	0.10	0.35
7	Addl. Mobile Magistrate, Surankote	12.00	0.10	0.10	0.30

S.No.	District Kishtwar	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr.D&S Judge, Kishtwar	30.00	0.20	0.20	0.25
2	C.J.M. Kishtwar	20.00	0.10	0.15	0.20
3	Munsiff, Kishtwar	12.00	0.10	0.10	0.15
4	Addl. Mobile Magistrate, Kishtwar	10.00	0.08	----	0.15

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Annexure "A"

S.No.	District Srinagar	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Srinagar	100.00	0.80	0.80	0.50
2	Addl. D&S Judge, Srinagar	20.00	0.15	---	---
3	Ist.Addl.D&S Judge,Sringar	20.00	0.15	---	0.10
4	2 nd . Addl.Distt.Judge,Sringar	20.00	0.15	0.10	0.10
5	3 rd .. Addl.Distt. Judge,Sringar (V)	15.00	0.10	---	0.10
6	4th. Addl.Distt Judge,Sringar	20.00	0.15	0.10	0.10
7	Add.D.J.(Bank Cases)Srinagar(V)	10.00	0.10	---	0.15
8	Spl. Judge Anticorruption, Kashmir Srinagar	25.00	0.15	---	0.15
9	Adl. D&S Judge (Anticorruption) Srinagar. (V)	10.00	0.10	---	---
10	Spl.Judge ,Anti-corruption (CBI Cases) Sgr.	20.00	0.15	0.15	0.15
11	C.J.M.Srinagar	25.00	0.10	0.15	---
12	Judge Small Causes Court Srinagar	25.00	0.10	0.15	0.40
13	City Judge, Srinagar	25.00	0.10	0.15	0.20
14	Municipal Mgst .Srinagar	25.00	0.10	0.15	0.20
15	Forest Mgst..Srinagar	25.00	0.10	0.15	0.20
16	Spl.M.M (T),Srinagar	25.00	0.15	0.15	0.20
17	P&T Mgst .Srinagar	25.00	0.10	0.15	0.20
18	Addl.M.M.(T)Srinagar	15.00	0.15	0.15	0.35
19	Ist.Addl.Munsiff Sgr.	15.00	0.10	0.10	0.35
20	2 nd .Addl.Munsiff,Sgr.	15.00	0.10	0.10	0.35
21	3 rd .Addl.Munsiff,Sgr.	15.00	0.10	0.10	0.35
22.	City Munsiff,Sgr.	15.00	0.10	0.10	0.35
23.	Spl.Mob.Mag,Sgr.	15.00	0.10	0.15	0.25
24	Addl.Mob.Mag,Pantha chowk	15.00	0.10	0.10	0.35
	FOR MISC COURTS				
1.	Pr.D&S Judge, Srinagar.	1.50	---	---	0.20

S. No	District Ganderbal	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D & S Judge Ganderbal.	30.00	0.20	0.20	0.20
2	Chief Judicial Mgst. Ganderbal	20.00	0.10	0.15	0.20
3	Munsiff Ganderbal	15.00	0.10	0.10	0.35
4	Munsiff Kangan	15.00	0.10	0.10	0.35
5.	Addl.Mob.Mag,Ganderbal,	10.00	0.10	---	0.20
	For Misc. Courts.				
1.	Pr.D&S Judge, Ganderbal.	1.00	---	---	0.20

S.No	District Budgam	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Budgam	35.00	0.20	0.20	0.15
2	C.J.M.Budgam	20.00	0.10	0.15	0.15
3	Sub Judge Chadoora.	20.00	0.10	0.15	0.20
4	Munsiff Budgam	15.00	0.10	0.10	0.30
5	Munsiff Char-i-sharief	12.00	0.10	0.10	0.30
6	Munsiff Chadoora	12.00	0.10	0.10	0.30
7	Munsif Magam	12.00	0.10	0.10	0.40
8.	Spl.Mob.Mag.Budgam	12.00	0.10	0.15	0.15
9.	Addl.Mob.Mag,Beerwah	10.00	0.10	---	0.15
	FOR MISC. COURTS.				
1.	Pr.D&S Judge, Budgam.	1.00	---	---	0.15

O No 361 Dated 30-6-2016

Annexure "A"

S.No	District Pulwama	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Pulwama	35.00	0.20	0.20	0.25
2	Addl. D&S Judge Pulwama	20.00	0.10	0.15	0.20
3	CJM, Pulwama	20.00	0.10	0.15	0.20
4	Munsiff, Pulwama	15.00	0.10	0.10	0.35
5	Munsiff Tral	15.00	0.10	0.10	0.35
6	Munisff Pampore	15.00	0.10	0.10	0.35
7.	Spl. Mob. Mag, Pulwama	12.00	0.10	0.15	0.15
8.	Addl. Mob. Mag. Awantipura	10.00	0.10	0.10	0.30
	FOR MISC COURTS				
1.	Pr.D&S Judge, Pulwama.	1.00	----	----	0.20

S.No	District Shopian	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D & S Judge Shopian	30.00	0.20	0.20	0.25
2	C.J.M .Shopian	25.00	0.10	0.15	0.20
3	Munsiff Shopian	15.00	0.10	0.10	0.30
4.	Addl. Mob. Mag, Shopian	15.00	0.10	0.10	0.35

S.No	District Anantnag	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Anantnag	40.00	0.20	0.15	0.35
2	Addl. D&S Judge Anantnag.	20.00	0.10	0.15	----
3	CJM Anantnag	20.00	0.10	0.15	----
4	Sub-Judge Vailoo	20.00	0.10	0.15	0.15
5	Sub-Judge Bijbehara	15.00	0.10	0.15	0.20
6	D.M.Mgst (T). Anantnag	15.00	0.15	0.15	0.30
7	Munsiff Anantnag	15.00	0.10	0.10	0.35
8	Munsiff Dooru	15.00	0.10	0.10	0.35
9	Munsiff, Aishmuqam	15.00	0.10	0.10	0.35
10	Munsiff Shangus (V)	10.00	0.10	----	0.15
11.	Spl. Mob. Mag. Anantnag	15.00	0.10	0.15	0.20
12.	Addl. Mob. Mag. Pahalgam	10.00	0.10	----	0.15
	For Misc. Courts.				
1.	Pr.D&S Judge, Anantnag.	1.00	---	---	0.15

S.No	District Kulgam	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D & S Judge, Kulgam	35.00	0.20	0.20	0.15
2	C.J.M .Kulgam	25.00	0.10	0.15	0.20
3	Munsiff Kulgam	12.00	0.10	0.10	0.35
4.	Munsiff D.H.Pora (V)	12.00	0.10	----	0.20
5.	Munsiff Qazigund	12.00	0.10	0.10	0.35
6.	Addl. Mob. Mag. Kulgam	12.00	0.10	0.10	0.35

[Handwritten Signature]

O. No 361 Dated 30-6-2016

Annexure "A"

S.No	District Baramulla	Sal	O.E	POL	2071-P&ORB
1	Pr. D&S Judge, Baramulla	40.00	0.20	0.20	0.30
2	Addl. Distt. Judge Baramulla	15.00	0.10	0.15	----
3	Ist. Addl. D&S Judge Baramulla.	20.00	0.10	0.15	----
4	Addl. D&S Judge, Sopore.	20.00	0.10	0.15	0.30
5	C.J.M Sopore	20.00	0.10	0.15	0.15
6	Sub-Judge Baramulla	20.00	0.10	0.15	0.20
7	Sub-Judge Pattan	20.00	0.10	0.15	0.15
8	Sub-Judge Uri	20.00	0.10	0.15	0.20
9	Munsiff Baramulla	15.00	0.10	0.10	0.35
10	Munsiff Tangmarg	15.00	0.10	0.10	0.35
11	Munsiff Boniyar	15.00	0.10	0.10	0.35
12	Munsiff Dangiwachha (Rafiabad)	15.00	0.10	0.10	0.20
13	D.M.Mgst (T) Sopore.	15.00	0.15	0.10	0.35
14.	Spl.Mob.Mag, Baramulla	15.00	0.15	0.15	0.15
15.	Addl.Mob.Mag.Chandoosa	10.00	0.10	----	0.15

S.No	District Kupwara	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Kupwara	40.00	0.20	0.20	0.20
2	Addl.D&S Judge, Handwara	20.00	0.15	0.15	---
3	Sub-Judge Kupwara	20.00	0.10	0.15	0.20
4	C .J.M Handwara	20.00	0.10	0.15	---
5	Munsiff, Kupwara	15.00	0.10	0.10	0.20
6	Munsiff Handwara	15.00	0.10	0.10	0.20
7	Munsiff, Tangdhar (V)	10.00	0.10	----	0.15
8	Munsiff Sogam (V)	10.00	0.10	----	0.15
9	Spl.Mob.Mag.Trehgam,	10.00	0.10	----	0.20
10	Addl.Mob.Mag.Kralpora	10.00	0.10	----	0.15

S.No	District Bandipora	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Bandipora	30.00	0.20	2012	----
2	C.J.M.Bandipora	20.00	0.10	0.15	0.10
3	Munsiff Bandipora	15.00	0.10	0.10	0.35
4	Munsiff Sumbal	15.00	0.10	0.10	0.35
5	Munsiff Gurez (V)	12.00	0.10	----	0.20
6.	Addl.Mob.Mag.Bandipora	10.00	0.10	----	0.20

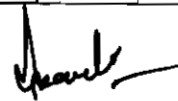
Handwritten signature

Or No 361 Dated 30-6-2016

Annexure "A"

S.No	District,Leh	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge,Leh	30.00	0.20	0.20	0.50
2	CJM Leh	15.00	0.10	0.15	0.20
3	Munsiff, Nobra	12.00	0.10	0.10	0.30
4.	Spl.Mob.Mag,Leh	12.00	0.10	----	0.20
5.	Addl.Mob.Mag.Khaltsi	12.00	0.10	0.10	0.35

S.No	District Kargil	Sal	O.E	POL	2071-P&ORB (NPS)
1	Pr. D&S Judge Kargil	25.00	0.20	0.20	0.15
2	CJM Kargil	20.00	0.10	0.15	0.25
3	Munsiff Sankoo	12.00	0.10	0.10	0.25
4	Munsiff Zanskar	12.00	0.10	0.10	0.30
5.	Spl.Mob.Mag. Kargil	12.00	0.10	0.15	0.30
6.	Addl.Mob.Mag.Batalik (Drass) Under 13 th F.C) (V)	10.00	0.10	----	0.25



HIGH COURT OF Jammu And Kashmir AT SRINAGAR

ORDER

NO 362

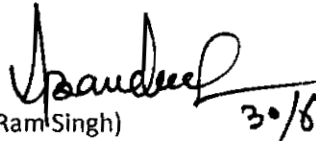
DATED: 30/6/2016

Sanctions is hereby accorded to the allotment of funds in Favor of Registrar Judicial High court of J&K Srinagar /Jammu wing under e-court project /Programme under Major Head-2014-Administration of Justice, Sub Head-0495 High Court Detailed Head 079-stipend & scholarship to the extent shown against each for the financial year 2016 for releasing salary of the manpower engaged for e-Court Project .

The Enhancement of rates of salary with respect to Technical Manpower has been Ordered by the Government of Jammu and Kashmir vide order No:1806-LD(Acctts) Of 2016 Dated:-27-04-2016 (Copy Enclosed). The Budget is meant for already working Technical Manpower, not for newly recruited Manpower.

S.NO	Detailed Head	Name of the Wing/Court	Months	Amount in Rs
1	079-stipend & scholarship	High court of J&K Srinagar wing	May, June	108173.36
2	079-stipend & scholarship	High court of J&K Jammu wing	May, June	17453.36

By Order:


(Ram Singh) 30/6

Dy. Registrar (Acctts)

No: 13728-32/Ac

Date 30/6/2016

Copy to:-

- 1-2) Registrar Judicial High Court of J&K Jammu/Srinagar wing.
- 3) Treasury Officer Sub Treasury Saddar Court Complex Srinagar
- 4) Treasury Officer Sub Treasury District Court Complex Jammu.
- 5) Order file.


Dy. Registrar (Acctts) 30/6

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO 363

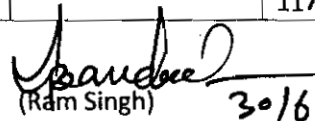
DATED: 30/6/2016

Sanctions is hereby accorded to the allotment of funds in Favor Pr. District & Session Courts detailed below under e-court project /Programme under Major Head-2014-Administration of Justice, Sub Head-0495 High Court Detailed Head 079-stipend & scholarship to the extent shown against each for the financial year 2016 for releasing salary of the manpower engaged for e-Court Project .

The Enhancement of rates of salary with respect to Technical Manpower has been Ordered by the Government of Jammu and Kashmir vide order No:1806-LD(Acctts) Of 2016 Dated:-27-04-2016.(Copy Enclosed) The Budget is meant for already working Technical Manpower, not for newly recruited Manpower.

S.NO	Detailed Head	Name of the Wing/Court	Months	Amount In Rs
1.	079-stipend & scholarship scholarship	Pr. D&S Judge Court Srinagar	April, May, June	87473.36
2.		Pr. D&S Judge Court Jammu	April, May, June	87473.36
3.		Pr. D&S Judge Court Budgam	April, May, June	87473.36
4.		Pr. D&S Judge Court Pulwama	May, June	45346.68
5.		Pr. D&S Judge Court Kulgam	May, June	45346.68
6.		Pr. D&S Judge Court Anantnag	April, May, June	87473.36
7.		Pr. D&S Judge Court Bandipora	May, June	62773.36
8.		Pr. D&S Judge Court Baramulla	April, May, June	87473.36
9.		Pr. D&S Judge Court Kupwara	March, April, May, June	112173.36
10.		Pr. D&S Judge Court Kargil	April, May, June	87473.36
11.		Pr. D&S Judge Court Leh/ ladakh		0
12.		Pr. D&S Judge Court Kathua	May, June	28120
13.		Pr. D&S Judge Court Reasi	May, June	21759.18
14.		Pr. D&S Judge Court Ramban	May, June	45346.68
15.		Pr. D&S Judge Court Kishtwar	May, June	45346.68
16.		Pr. D&S Judge Court Poonch	May, June	34453.36
17.		Pr. D&S Judge Court Rajouri		0
18.		Pr. D&S Judge Court Baderwah	May, June	45346.68
19.		Pr. D&S Judge Court Udampur	April, May, June	34453.36
20.		Pr. D&S Judge Court Samba	May, June	17453.36
21.		Pr. D&S Judge Court Ganderbal	May, June	62573.36
22.		Pr. D&S Judge Court Shopain	May, June	45346.68
		Total		1170680

By Order:


(Ram Singh) 30/6

No: 13733-66/Ac

Date 30/6/2016 Dy. Registrar (Acctts)

Copy to:-

1-15) Pr. D&S Judge Jammu /Srinagar/Budgam/Pulwama/Kulgam/Anantnag/
Bandipora/Baramulla/Kupwara/Kargil/ Kathua/Reasi/Ramban/Kishtwar
/Poonch.

16) Treasury Officer Sub Treasury Saddar Court Complex Srinagar.

17) Treasury Officer Sub Treasury District Court Complex Jammu.

18-32) Treasury Officer Jammu /Srinagar/Budgam/Pulwama/Kulgam/Anantnag/
Bandipora/Baramulla/ Kupwara /Kargil/Kathua/Reasi/Ramban/Kishtwar
/Poonch.for information and n/a

33) Order file.


Dy. Registrar (Acctts) 30/6



Government of Jammu and Kashmir
Department of Law, Justice and PA
Civil Secretariat
Jammu/Srinagar.

Subject:- Enhancement of rates of honorarium in respect of Technical Man Power engaged under e-court Mission Mode Project at High Court and Sub Ordinate Courts of J&K.

Reference:-Deputy Registrar (Adm.) High Court of J&K, Jammu vide No:- 16699/AC dated:-04-12-2014.

GOVERNMENT ORDER NO: 1806- LD (Accts) OF 2016.
D A T E D: 27 - 04 - 2016.

Sanction is hereby accorded to the enhancement of rates of honorarium in respect of Technical Man Power engaged under e-court Mission Mode Project at High Court and Sub Ordinate Courts of J&K as under:-

S.No	Category	Existing Rates	New Rates
1.	Senior System Officer	18000/-	22500/-
2.	System Officer	11100/-	13875/-
3.	System Assistant	6800/-	8500/-

These rates shall be effected from the date of issuance of this order.

This issues with the concurrence of Finance Department and General Administration Department conveyed vide U.o.No:-GAD/Accts/e-court/2014-15/267 dated:-15-03-2016.

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commr./ Secretary to Government,
Department of Law, Justice and PA


NO:LD(Sts)2013-14/174/134-140

Dated:27-04 - 2016.

Copy to the:-

1. Prpl. Accountant General, J&K Jammu for information.
2. Commr./Secretary to Government, General Administration Department.
3. Commr./Secretary to Government, Finance Department.
4. Registrar General, J&K High Court, Jammu.
5. Director, Central Project Coordinator (e-courts), High Court, J&K, Jammu.

6. Private Secretary to Commr./Secy to Govt, Department of Law, Justice and PA for information of Commr./Secy.
7. Private Secretary to Hon'ble Minister for Law and Justice for information.
8. Government Order file.
9. Concerned File.


(Raman Kumar)
Financial Advisor and CAO,
Department of Law, Justice and PA.

